

basis of the recommendations of the Members of Parliament in March 1990 will be installed and made operational progressively on becoming technically feasible and completion of formalities by the applicants.

(b) The information is being collected and will be laid on the Table of the House.

Deficiencies in Accounting and Control System in NDDB

7217. SHRIMATI SUBHASHINI ALI:
SHRIK. MANVENDRA SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether European Commission review had pointed out some weaknesses in the accounting and control system of erstwhile Indian Dairy Corporation (now NDDB);

(b) if so, the details thereof; and

(c) the steps Government propose to take for improving accounting and control system in National Dairy Development Board?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). The E.E.C. comments related to some aspects of the project accounts of the erstwhile IDC (now NDDB) in regard to their maintenance in a manner that met their occasional needs. These comments did not relate to the overall method of accounting of the erstwhile IDC. The accounts of the erstwhile IDC, however, did meet the needs of its Board of Directors and were certified as being "True and fair" by the Statutory Auditors as well as by the C & AG.

(c) The NDDB has a system of getting

its accounts audited in accordance with the provisions of Section-28 of the NDDB Act, by independent qualified auditors, appointed with due approval of the Government. This ensures appropriate accounting control.

Import of Butter-Oil

7218. SHRI TARIF SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantum of butter-oil received from UNICEF during the last decade;

(b) whether a decision was taken to sell the said butter-oil in the open market through Mother Dairy; and

(c) if so, the total income earned by the Mother Dairy/Government by the sale of butter-oil annually?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) The National Dairy Development Board/erstwhile Indian Dairy Corporation has not received any butter oil from UNICEF during the last decade.

(b) and (c). Does not arise.

Influx of Bangladeshi Refugees Into India

7219. SHRIDILIP SINGHJU DEO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken up with Bangladesh Government the matter about the influx of Bangladeshis as refugees into India; and

(b) if so, their reaction in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). Yes, Sir. The Government have taken up with Bangladesh Government the influx of refugees, mainly Chakmas and the others into India. During the recent visit of the External Affairs Minister to Bangladesh from 16-18 February, 1990, the matter was discussed and the Bangladesh Government agreed to send a delegation to the Chakma refugee camps in Tripura to persuade the refugees to return to their homes in the Chittagong Hill Tracts.

[*Translation*]

Losses in National Seeds Corporation

7220. SHRI HUKUMDEO NARAYAN YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Seeds Corporation is running in loss;

(b) if so, the amount of losses suffered by it during the last three years; and

(c) the reasons for the losses?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Yes, Sir.

(b) The amount of loss suffered by the Corporation during the last three years is given below:

<i>(Rs. in lakhs)</i>	
<i>Year</i>	<i>Net profit (+) Net loss (-)</i>
<i>1</i>	<i>2</i>
1986-87	(-) 440.48

<i>Year</i>	<i>Net profit (+) Net loss (-)</i>
<i>1</i>	<i>2</i>
1987-88	(-) 190.50
1988-89	(-) 289.83

(c) Main reasons for losses, are as under:—

- (i) Increase in input prices and procurement prices paid to the seed growers without corresponding increase in the sale price of seed.
- (ii) Increase in fixed overhead expenses on account of general price rise and payment of D.A. and interim relief to employees of the Corporation.
- (iii) Heavy interest burden.
- (iv) Under utilisation of infrastructural facilities created under National Seeds Project Phase-I and II due to cut-back in production.
- (v) Loss on account of accumulated carry-over stocks.

[*English*]

Financial Viability of NDDB

7221. SHRIMATI SUBHASHINI ALI: SHRIK. MANVENDRA SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether NDDB uses the imported dairy commodities as a hidden subsidy for financially unviable Operations;